

ITEM NO.119

COURT NO.6

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 10904-10905/2025

PRASHANT KUMAR VERMA

Appellant(s)

VERSUS

JIVAN BIMA RASHTRIYA SAHAKARI AVAS
 SAMITI LIMITED & ANR.R

espondent(s)

IA No. 146517/2024 - EXEMPTION FROM FILING O.T., IA No. 146519/2024
 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

WITH

C.A. No. 10913/2025 (III-A)

IA No. 158668/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT, IA No. 158669/2024 - EXEMPTION FROM FILING O.T.

C.A. No. 10916/2025 (III-A)
 FOR PERMISSION TO FILE PETITION (SLP/TP/WP/..) ON IA 180599/2024,
 FOR APPLICATION FOR SUBSTITUTION ON IA 180605/2024 , FOR SETTING
 ASIDE AN ABATEMENT ON IA 180606/2024 , FOR APPLICATION FOR
 CONDONATION OF DELAY IN FILING THE APPLICATION FOR SETTING ASIDE
 THE ABATEMENT ON IA 180608/2024, IA No. 180594/2024 - EXEMPTION
 FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 180596/2024 -
 EXEMPTION FROM FILING O.T., IA No. 180602/2024 - PERMISSION TO FILE
 ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

C.A. No. 10908/2025 (III-A)
 IA No. 146458/2024 - EXEMPTION FROM FILING O.T., IA No. 146460/2024
 - PERMISSION TO FILE LENGTHY LIST OF DATES

C.A. No. 10917/2025 (III-A)
 IA No. 171426/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT, IA No. 171424/2024 - EXEMPTION FROM FILING O.T., IA No.
 171428/2024 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES

C.A. No. 10912/2025 (III-A)
 IA No. 164374/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT, IA No. 164376/2024 - EXEMPTION FROM FILING O.T.

C.A. No. 10906-10907/2025 (III-A)
 IA No. 146414/2024 - EXEMPTION FROM FILING O.T., IA No. 146417/2024
 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

C.A. No. 10909-10910/2025 (III-A)
 IA No. 149656/2024 - EXEMPTION FROM FILING O.T., IA No. 149657/2024
 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 172906/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 172905/2024 - EXEMPTION FROM FILING O.T., IA No. 172925/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

**IA No. 183671/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT, IA No. 183674/2024 - EXEMPTION FROM FILING O.T., IA No.
183675/2024 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES**

IA No. 168154/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 168156/2024 - EXEMPTION FROM FILING O.T., IA No. 168157/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

**IA No. 178933/2024 - EXEMPTION FROM FILING O.T., IA No. 178938/2024
- PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

**IA No. 154329/2024 - EXEMPTION FROM FILING O.T., IA No. 154327/2024
- PERMISSION TO FILE LENGTHY LIST OF DATES**

CORAM :

For Appellant(s) Ms. Rachana Srivastava, Sr. Adv.
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Mr. Rajesh Tiwari, Adv.
Mr. Ram Lal Roy, AOR

UPON hearing the counsel the Court made the following
O R D E R

1. List on 04.02.2026.

(NIRMALA NEGI)
ASTT. REGISTRAR-cum-PS

(NIDHI WASON)
ASSISTANT REGISTRAR